मुर्सियों चुराई जा रही है और हिन्दू महिलाओं का अपहरण किया जा रहा है गुंडों के द्वारा । पुलिस में रिपोर्ट करने के बाद भी पुलिस उस पर कोई कार्यवाही नहीं करती। इतना ही नहीं सरकारी नौकरियों में भी भारी भेदभाव किया जा रहा है। विश्व बैंक योजना के अन्तर्गत कृषि विभाग में 600 कर्मचारियों की नियुक्ति की गई उसमें कुल मिला कर हिन्दू समुदाय के 9 लोगों को नौकरी में लिया गया। वहां पर अभी कुछ दिन लगने की दुर्घटना हुई पहले झामे थी। उसमें भी मुझावजा देने में हिन्दुझों के साथ भेदभाव बरता गया। इन सारी वालीं के कारण वहां के सारे हिन्दू समुदाव में एक आतंक और भय का वातविरण फैला हम्रा है और जिनके परिणाम स्वरूप व्यापक रूप से वडी संख्या में जोग वहां से हटने की तैयारी कर रहे हैं। जम्मू-कामीर सीमावर्ती राज्य है और मैं केन्द्रीय गह मंत्री जी से आग्रह करना चाहंगा कि इस मामले में वे हस्तकोप करें और वहां पर अल्पसंख्यक हिन्दू समुदाय और विशेष-कर कश्मीरी पंडितों पर जो ग्रत्याचार हो रहे हैं उनकी महिलाओं को भगाया जा रहा है उनके साथ भेदभाव किया जा रहा है उस को रोकने के लिए सक्षम कार्य-वाही करें और कांग्रेस (ई) समर्पित गुल शाह की सरकार को यह निर्देश दें कि वे इस प्रकार के भेदभाव को रोकें। श्रीमन, जब फारुख अब्दुल्ला की सरकार थी तो वहां पर एक माइनार्टी कमीशन बनाया गया था और उसकी एक रिपोर्ट भी ग्राई थी, उस पर कार्यवाही करने के लिए उस समय की सरकार ने वायदा किया था लेकिन गुल जाह की सरकार उस कमीशन को रिपोर्ट पर कोई कार्यवाही नहीं कर रही है। इसके बारे में भी वहां व्यापक ग्रसंतोय है। मैं सरकार से विशेष-कर गृह मंत्री जी से आग्रह करूंगा कि सरकार सारे मामले को देखें और गुल आह की सरकार को हिन्दू समुदाय घल्प-संख्यक सम,दाय की रक्षा के लिए सुनि-श्चित निर्देश दे।

indigenous mfrs. of 330 *L.P.G. Cylinders*

REFERENCE TO REPORTED CRISISFACED BY INDIGENOUS MANU-FACTURERS OF L.P.G. CYLINDERS

SHRI MOSTAFA BIN OUASEM (West Bengal): Mr. Chairman, Sir, through you, I would like to draw the attention of the Government of India the Minister and particularly in charge of Petroleum and Chemicals to the fact that a serious situation has developed in the indigenous manu facturing units of the L.P.G. cylinders in our country. Some two years back there was temporary shortage of the supply of the cylinders, and the Gov ernment permitted the Indian Oil Ltd. and ihe Hindustan Petroleum to import Cylinders from abroad, speed ficaly from Brazil. Taking advanfically from Brazil Taking advantage of this situation, these two companies have stopped giving new orders to the units manufacturing the LP.G. cylinders in the country, as a result of which a serious situation has arisen. My information goes, Sir, that about 50 to 60 such units have already been closed down and that some others are going to be closed down.

And what is a matter of grave concern is this. About 25,000 workmen working in these units are passing through days of utter agony, and they are apprehending retrenchment at any time. Sir, I seek your indulgence to refer to a specific industry, the Bharat Brakes and Valves Ltd., a Calcutta-hased Government of India undertaking. It was a sick industry and it was nationalised by the Government. It embarked on a policy of diversification to recover from the sickness, not on its own, but at the instance of the Government of India. And because of the encouragement given to the company by the Government, it started production of the L.P.G. cylinders. It obtained permission from the relevant authorities, ft had made separate arrangements. It had invested funds for this unit, and the workers employed elsewhere were

231 Alleged! Anti-National [RAJYA SABHA] activities of

[Shri Mostafa Bin Quasem] transferred here. This company received orders from the Indian Oil Ltd. and the Hindustan Petroleum. The order received from the Indian Oil Ltd. was met in due time, and partial supply of the order made by the Hindustan Petroleum was also met. Now this Bharat Brakes and /"alves Ltd. suddenly got notice from the Hindustan Petroleum that no longer cylinders would be taken from this company.

Sir, the workmen there are in serious difficulties. The company itself is in serious difficulties. The L.P.G. Manufacturers Association, I have the information, have submitted a memorandum to the hon. Prime Minister to look into the matter, and I would also urge the Government for this sake. The Government talks of self-sufficiency and selfreliance, and when the indigenous units are quite capable of supplying the demand necessary at present in the country, there should be a stop to import of such cylinders from abroad, and the indigenous units should be givtenj orders for supply of L.P.G. cylinders. Thank you. Sir.

REFERENCE TO ALLEGED ANTI-NAtnONAL ACTIVITIES OF MIRWAIZ MOULVI FAROOQ

SHRI M. KALYANASUNDARAM (Tamil Nadu): Mr. Chairman, Sir, one of the hon. Members who spoke before me, talked about the situation in Jammu and Kashmir. I am only trying to add to that.

(The present Government is not functioning in a democratic way and is not safeguarding the interests of the State and the people of that State. My party office was attacked. That is, the office of the Communist Party State Council of Jammu and Kashmir located in Srinagar was set on fire -by anti-social elements, and so far, to the best of my knowledge, no action has been taken by the Government.

Mirwaiz Moulve 232 farooq

Th_a recent elections have shown that the party represented by the present Government does not wield confidence of the people. Whatever may be the criticism made against Dr. Farooq Abdullah, his party is wielding the confidence of the people, and it has emerged as the real representative of the National Conference

MR. CHAIRMAN: You are going away from your special mention.

SHRI M. KALYANASUNDARAM: I will come to that.

MR. CHAIRMAN; Please.

SHRI M. KALYANASUNDARAM: Now a new situation has developed. A news has come from Srinagar, reported by the P.T.I. Mr. Maulvi Farooq is the head of the Awami action Committee He has been elected as a member of highest council of Rabita Alam-E-Islami (World Muslim League). The headquarters of this organisation is located in Riyadh the capital of Saudi .Arabia.

[The Deputy Chairman in the Chair]

This body is known for its communal attitude. It is very harmful to our country. The Pakistan press has reported that he represents the "Occupied Kashmir". He has not denied it. He is a citizen of India. He is residing in Srinagar. He has been elected to that position. If is well known that how imperialist forces are utilising him to create disturbances in our country; and to disrupt the unity of our country. It is' a great threat to our country's security. Jammu and Kashmir is a sensitive State. This person has been used by all parties except the communist party. He was used by the Congress-I party. Later on he was used by the Opposition Parties. I request the Central Government to take necessary steps to bring stability in that State. ' The Centre cannot ensure stability by extending support to Mr. G. M. Shah's Ministry. We know that how Mr. Farooq Abdullah's Ministry was illegally dismissed. The same thing has happened in Andhra Pradesh also.